

SL. No.1

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17 .11.2023 AT After Court-1 hearings**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/1740/2023 in CP (IB) No.328/7/HDB/2018 |
| NAME OF THE COMPANY | KVK Nilachal Power Pvt Ltd |
| NAME OF THE PETITIONER(S) | Power Finance Corporation Ltd |
| NAME OF THE RESPONDENT(S) | KVK Nilachal Power Pvt Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

IA (IBC)/1740/2023

Present: Ld. Counsel Mr. Abhishek Anand for the Liquidator.

This is an application filed by the Liquidator to take on record the progress report.

Progress report is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)